NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

T.P. Nos. 41-A/2016, 41-B/2016, 41-C/2016, 41-D/2016 & 41-E/2016 With TP No. 41/397-398/NCLT/AHM/2016 (New) C.A. Nos. 150/2013, 157/2013, 177/2013, 33/2014 & 50/2014 With C.P. No. 54/397-398/CLB/MB/2013 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.09.2017

Name of the Company:

Agroweb Trading Pvt. Ltd.

V/s.

I-Novate Technologies Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

1.	VIJANES ATRE	DESIGNATION ADVOCATS	REPRESENTATION REPRESENTATION REPLEONDENT No. 1-106	SIGNATURE
2.	JATIN SZHOAL NAVINI PAHWA LR ABV	SR. AISV.	PETITIONERS	Macha
	WITH NATASHA SUYARIA FOR THAKKAR 4 PAHWA,	A-D-V ORDER		

Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Natasha Sutaria present for Original Petitioners. Learned Advocate Mr. Vijayesh Atre with Learned Advocate Mr. Jatin Sehgal present for Respondents no. 1 to 6.

Heard reply arguments of Learned Counsel for Petitioners.

Written submission filed by petitioners.

For filing written submission of Respondents, list the matter on 18.09.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 15th day of September, 2017.